C°p.no.88/2000 in 0.A.NO.1584/4994

716.5.2000

Present: Shri D. R. Gupta, learned counsel for the applicant.



Mrs. Avnish Ahlawat, learned counsel for the respondents.

The order out of which the Contempt Petition has hear filed was stayed by the High Court of Delhi In C.M.No. 2671/2000 in C.W.No. 331/2000 dated 27.4.2000 and the case is posted to %%x 9.8.2000.

In the above circumstances, the CP is adjourned sine die.

It is open to the applicant as well as the respondents
to inform the Registry about the case in the High Court after
passing the final orders in the case.

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(SMT. SHANTA SHAST RY) Kember(A) (V. RAJASOPALA REDDY)
Vica-Chairman(J)

/xe0/